

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING PROGRAMME - Nomination of 02 Judicial Officers in the cadre of Additional District and Sessions Judges dealing with M.V.Act from each District to participate in the one day training programme on Motor Vehicle Act with Special reference to Gohar Mohamamd Vs. Uttar Pradesh State Road Transport corporation and other dated 15.12.2022 of Hon'ble Apex Court in Civil Appeal No.9322 of 2022 which is scheduled to be held on 29.11.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur district - Relief arrangements orders – Issued.

READ: Letter Roc.No.414/APJA/2025 dated 03.11.2025 from the Director, Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.928/2025-B.SPL. DATED:13.11.2025

Having considered the request of the Director, Andhra Pradesh State Judicial Academy, the High Court made the following order:-

The following Judicial Officers in the cadre of Additional District and Sessions Judges dealing with M.V.Act are nominated to participate in the one day training programme on Motor Vehicle Act with Special reference to Gohar Mohammad Vs. Uttar Pradesh State Road Transport Corporation and others dated 15.12.2022 of Hon'ble Apex Court in Civil Appeal No.9322 of 2022 which is scheduled to be held on 29.11.2025 at Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

SL. NO.	NAME AND DESIGNATION OF THE OFFICER
	ANANTHAPURAMU DISTRICT
1.	SRI B.SADHU BABU Special Judge for trial of cases under SCs and STs (POA), Act-cum-VIII Additional District and Sessions Judge, Ananthapuram, who is holding full additional charge of the post of VI Additional District and Sessions Judge, Gooty.
2.	SMT. T.HARITHA Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuram, who is holding full additional charge of the post of IV Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Ananthapuram.
	CHITTOOR DISTRICT
3.	SRI A.MAHESH XI Additional District and Sessions Judge, Piler
4.	SMT. G.ARCHANA Special Judge for trial of cases under SCs and STs (POA) Act, 1989-Cum-IV Additional District and Sessions Judge, Tirupati.

	EAST GODAVARI DISTRICT
5.	SRI Y.BENNAYYA NAIDU, VIII Additional District and Sessions Judge-cum-Special Court for trial of Offences against Women, Rajamahendravaram, who is holding full additional charge of the post of V Additional District and Sessions Judge, Rajamahendravaram.
6.	SMT. K.SREE DEVI, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), East Godavari at Kakinada, who is holding full additional charge of the post of Chairman, LRAT-cum-IV Additional District and Sessions Judge, Kakinada
	GUNTUR DISTRICT
7.	SRI CH.VENKATA NAGA SRINIVASA RAO III Additional District and Sessions Judge, Guntur
8.	SMT. V.A.L.SATYAVATHI I Additional District and Sessions Judge, Guntur
	KADAPA DISTRICT
9.	SRI G.DEENA BABU Special Judge for trial of cases under SCs and STs (POA), Act, 1989-cum-IV Additional District Judge, Kadapa.
10.	SMT. N.SANTHI Judge, Family Court-cum-VI Additional District and Sessions Judge, Kadapa.
	KRISHNA DISTRICT
12.	SRI BANDELA ABRAHAM VII Additional District and Sessions Judge, Vijayawada.
11.	SRI P.SRINIVASA RAO XVI Additional District and Sessions Judge, Nandigama.
	KURNOOL DISTRICT
13.	SRI D.AMMANNA RAJA III Additional District and Sessions Judge, Kurnool at Nandyal
14.	SMT. V.LAKSHMI RAJYAM VII Additional District Judge-cum-Special Court for trial of Offences against Women, Kurnool
	NELLORE DISTRICT
15.	SMT. N.SARASWATHI Special Judge for trial of Offences under SCs and STs (POA) Act, 1989-Cum-V Additional District and Sessions Judge, Nellore.
16.	SRI K.SRINIVASA RAO IV Additional District and Sessions Judge, Nellore

	PRAKASAM DISTRICT
17.	SMT. G.DEENA Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole.
18.	SMT. M.SUBHA VANI VI Additional District and Sessions Judge Prakasam at Markapur.
	SRIKAKULAM DISTRICT
19.	SRI PEDDINTI BHASKAR RAO I Additional District and Sessions Judge, Srikakulam
20.	SRI CH.VIVEK ANAND SRINIVAS Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam
	VISAKHAPATNAM DISTRICT
21.	SMT. P.SRI SATYA DEVI, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-XI Additional District Judge, Visakhapatnam, who is holding full additional charge of the post of XII Additional District and Sessions Judge, Visakhapatnam.
22.	SRI V.NARESH X Additional District and Sessions Judge, Anakapalle, Visakhapatnam District
	VIZIANAGARAM DISTRICT
23.	SMT. K.VIJAYA KALYANI Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram
24.	SRI B.APPALA SWAMY Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum-IV Additional District and Sessions Judge, Vizianagaram
	WEST GODAVARI DISTRICT
25.	SMT. U.INDIRA PRIYADARSHINI Chairman, LRAT-cum -II Additional District and Sessions Judge, West Godavari at Eluru
26.	SRI B.LAKSHMI NARAYANA, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2021 (POCSO), Bhimavaram, who is holding full additional charge of the post of III Additional District and Sessions Judge Bhimavaram

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the nominated Officers.

Further, the schedule of the said workshop will be intimated by the Andhra Pradesh Judicial Academy.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. The Member Secretary, Andhra Pradesh State Legal Services Authority, H.No.2-273/54-A, B.S.R Commercial Complex, Malkapuram Village, near Andhra Pradesh Secretariat, Amaravati, Opposite to Traffic Police Station, Thulluru Mandal, Guntur District.
6. **THE PRINCIPAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
7. **THE ADDITIONAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
8. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
9. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.